

ITEM NO.119

COURT NO.10

SECTION

IVA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3749 OF 1999

SRIDEVI & ORS

Appellant

(s)

VERSUS

JAYARAJA SHETTY & ORS

Respondent

(s)

(With prayer for interim relief and office report )

Date: 07/12/2004 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE A.K. MATHUR

For Appellant(s)

Mr. Naveen R. Nath,Adv.

For Respondent(s)

Mr. S.N. Bhat, Adv.

UPON hearing counsel the Court made the following

O R D E R

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master